## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Holl ble Member(1)	Dr. Asnok Kumar Mishra	

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.157/BB/201 7	-	For filing addl. informatio n required by Registry	252(3)	Bulbasaur Multi Solutions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
+1281 BABU THOTA 9740 237 2911	Pekikisner	19Ral D

## **ORDER**

Proxy for PCS is present. Memo is filed for seeking adjournment. Time is requested for filing additional information as called for by the registry. List it on 17/01/2018.

Member (T)

Member (J)